

ing exploration efforts and for maximising indigenous production of crude oil have been included in the Fifth Five Year Plan which envisages an outlay of Rs. 1264 crores. The objectives enumerated in the Fifth Plan include:

- (i) extension of exploration work to almost all sedimentary basins of India on land and to a limited extent in off-shore wherever possibilities of finding hydrocarbons exist, on geological considerations;
- (ii) quick development of the already discovered oil fields;
- (iii) maximum utilisation of the existing production wells;
- (iv) wider application of secondary recovery methods.

The exploration work is planned to be intensified on land in Jammu and Kashmir, Himachal Pradesh, Uttar Pradesh, Rajasthan, West Bengal, Tripura, Nagaland and Tamil Nadu, besides continuing exploration and development activities in Gujarat and Assam. Off-shore exploration is also being intensified. For its operations in Bombay High area, ONGC would be acquiring two more mobile rigs to step up the drilling activity. A seismic survey vessel is also being acquired by the ONGC and this is expected to be in operational condition in the Indian waters by the middle of this year. Seismic survey of off-shore areas would be accelerated with the help of this vessel. In addition to ONGC's own operations in Bombay High area, two off-shore areas have been contracted out to foreign oil companies for exploration. The Oil India Ltd., apart from proving the extent and developing the resources of its two important oil fields at Nahorkatiya and Moran in Assam, has undertaken intensive exploration for oil at Tengakhat, Naganjan, Jorajan and Tarajan areas (all in Assam) and at Kharsang in Arunachal Pradesh. As per present assessment, indigenous production of crude oil in 1978-79 is estimated at 12 million tonnes.

Proposal to start fast direct train between New Delhi and Jabalpur

*212. SHRI SHARAD YADAV: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government are aware that Jabalpur is a major city of the State of M.P. and that it is the seat of its High Court, an important University and a centre of defence establishments and literary and cultural activity in the State;
- (b) whether Government are aware that there is not a single direct train linking Jabalpur with New Delhi; and
- (c) whether Government propose to start a very fast direct train between New Delhi and Jabalpur, beginning with a bi-weekly service and making it by stages a daily services?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). Yes, Sir.

(c) Introduction of a direct train between Jabalpur and New Delhi is operationally not feasible for want of line capacity on sections on route and lack of terminal facilities at New Delhi/Delhi.

Inquiry into the affairs of M/s Shaw Wallace and Company

*213. SHRI HARI KISHORE SINGH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether Government have since inquired into the affairs of M/s Shaw Wallace and Company;
- (b) whether Government have received complaints regarding various contraventions of the Companies Act by the said company; and
- (c) the result of the inquiry conducted and action taken by Government in the matter?